

Filing No. BA/8388/2020

Nazarul Ansari Vs The State of Jharkhand

Advocate's Name- Mr. D.K. Prasad.

Defects:-

9. (i) Typed copy of page no. 21 & 21/A may be made certified to be true.
- (ii) Since impugned order is older than 6 months present status of case may be given by way of S.A.